

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 324 of 2013 &
I.A. No.423 of 2013**

Dated : 4th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shree Renuka Sugars Ltd. Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

The learned counsel for the Appellant seeks some more time to file the documents and also the additional affidavit. He is permitted to file the same on or before 19.09.2014 after serving copy on the other side.

Post the matter for further hearing on **24.09.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**